



DISTRICT JUDICIARY – KRISHNA  
PROCEEDINGS OF THE DISTRICT JUDGE :KRISHNA:MACHILIPATNAM  
PRESENT:Dr.M.Rama Krishna,  
I Addl. District Judge,  
FAC/PRL. DISTRICT JUDGE  
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Sub:- Public Services – A.P.J.M.S. – Stenographer Gr.I (Cat.4 of A.P.J.M.S.Rules) -- Transfer of employees on completion of three years at a particular station/seat – Orders – Issued.

- Read: 1. Hon'ble High Court's circular in RoC.No.3259/2011-C.3, dt.25.11.2011.  
2. Hon'ble High Court's circular in RoC.No.3259/2011-C.3, dt.14.12.2011.  
3. Hon'ble High Court's circular in RoC.No.1377/2017-C.3, dt.04.04.2018.  
4. Hon'ble High Court's circular in RoC.No.300/2019-C.3, dt.26.03.2019.  
5. This Court's letter in Dis.No.2229, dt.27.03.19 submitted to the Hon'ble High Court of Andhra Pradesh, Amaravati.  
6. This Court's letter in Dis.No.2331, dt.28.03.19 submitted to the Hon'ble High Court of Andhra Pradesh, Amaravati.  
7. Hon'ble High Court's letter in RoC.No.344/2019-C.3, dt.14.06.2019.  
8. Other connected papers.

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**ORDER DT:22.06.2019.**

Upon perusing the Hon'ble High Court's circulars read above, the District Judge, Krishna, Machilipatnam, is pleased to pass the following order:

1. Smt.P.Padmavathi, Stenographer Gr.I, XVI Addl. District Court, Nandigama, who is working on deputation in the Court of Senior Civil Judge, Nandigama, at request, is transferred and posted as Stenographer Gr.I, Family Court, Vijayawada, vice Sri V.Krishna Mohan, transferred.

After her joining, the individual is deputed to work in the Court of II Addl. Senior Civil Judge, Vijayawada, until further orders.

2. Sri V.Krishna Mohan, Stenographer Gr.I, Family Court, Vijayawada, is transferred and posted as Stenographer Gr.I, XVI Addl. District Court, Nandigama, vice Smt.P.Padmavathi, transferred.

After his joining, the individual is deputed to work in the Court of Senior Civil Judge, Nandigama, until further orders.

Contd.,

:2:

3. Sri D.V.Siva Nagendram, Stenographer Gr.I, Spl. Court for trial of Criminal Cases relating to elected M.Ps and M.L.As at Vijayawada, who is working on deputation in the Court of II Addl. District Judge, Vijayawada, is deputed to work in the Court of I Addl. District Judge, Krishna, Machilipatnam, until further orders.

N.B.:

1. The above individuals shall be relieved forthwith.
2. S.No.1 is not entitled to any T.T.A. and joining time.
3. The above individuals are directed to complete their pending work and shall hand over detailed charge to the employees as directed by their respective Presiding Officers.

Dis.No. 4090  
22/6/19

*H. Ramani*  
22/6/19  
**I ADDL. DISTRICT JUDGE  
FAC/PRL. DISTRICT JUDGE  
KRISHNA, MACHILIPATNAM**

To:

The above individuals through proper channel.

Copies to:

The officers concerned.